

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, CHITTOOR.

Present: - A.V.RAVINDRA BABU,
Principal District Judge,
Chittoor.

Dis.No.1664/Estt./A1/2021.

Dated: - 09.03.2021.

Sub: **PUBLIC SERVICES** - Andhra Pradesh Judicial Ministerial Services - Promotions in the cadre of **Junior Assistants (Category - 8)** from the cadres of **Examiner (Category - 11)**, **Copyists (Category - 12)** and from the cadre of Andhra Pradesh General Subordinate Services i.e., **Record Assistants (Category-15 (a))** and Andhra Pradesh Last Grade Services i.e., **Process Servers (Category-16)** - Certain Transfers and Deputations - **Orders - Issued.**

- Ref: 1. GO.Ms.No.76 LAW (L, LA & J-Home-Courts.A) Department, dated 15.05.2019.
2. This Court's official memorandum/letter in Dis.No.178 dated 08.01.2021.
3. This Court's official memorandum in Dis.No.1392 dated 26.02.2021.
4. This Court's Office Note and orders passed there-on dated 09.03.2021.

In pursuance of the orders in reference 1st cited above and this Courts' letters and office-note vide references 2 to 4 cited above, the undersigned is pleased to pass the following:-

ORDER: -

1. Miss.SM.Thasim Banu, Process Server, Junior Civil Judge's Court, Palamaner, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.15 (OC)**. The individual is transferred and posted to act as Junior Assistant in I Additional Junior Civil Judge's Court, Chittoor, in the existing vacancy.

The post of Process Server in Junior Civil Judge's Court, Palamaner, is kept vacant at present.

2. Sri.A.Hemanth Kumar, Examiner, Senior Civil Judge's Court, Srikalahasti, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.17 (OC)**. The individual is transferred and posted to act as Junior Assistant in Junior Civil Judge's Court, Nagari, in the existing vacancy.

The post of Examiner in Senior Civil Judge's Court, Srikalahasti, is kept vacant at present.

3. Sri.B.Nagendra Prasad, Record Assistant, III Additional District Court, Tirupati, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.18 (OC)**. The individual is transferred and posted to act as Junior Assistant in Principal Junior Civil Judge's Court, Tirupati, in the existing vacancy.

The post of Record Assistant in III Additional District Court, Tirupati is kept vacant at present.

4. Sri.M.Vijaya Krishna, Process Server, Senior Civil Judge's Court, Punganur, working on deputation in Prl. Junior Civil Judge's Court, Punganur, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.19 (OC)**. The individual is transferred and posted to act as Junior Assistant in Junior Civil Judge's Court, Palamaner, in the existing vacancy, by cancelling his deputation to work in Prl. Junior Civil Judge's Court, Punganur.

The post of Process Server in Senior Civil Judge's Court, Punganur, is kept vacant at present.

5. Sri.K.Raghavendra Reddy, Examiner, Junior Civil Judge's Court, Pakala, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.20 (BC)**. The individual is posted to act as Junior Assistant in Junior Civil Judge's Court, Pakala, in the existing vacancy.

The post of Examiner in Junior Civil Judge's Court, Pakala, is kept vacant at present.

6. Smt.H.S.V.Sireesha, Examiner, Senior Civil Judge's Court, Puttur, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.21 (OC)**. The individual is posted to act as Junior Assistant in Senior Civil Judge's Court, Puttur, in the existing vacancy.

The post of Examiner in Senior Civil Judge's Court, Puttur, is kept vacant at present.

7. Sri.P.Peer Naik Dayanar, Process Server, Junior Civil Judge's Court, Pakala, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.23 (OC)**. The individual is transferred and posted to act as Junior Assistant in Principal Junior Judge's Court, Piler, in the existing vacancy.

The post of Process Server in Junior Civil Judge's Court, Pakala, is kept vacant at present.

8. Smt.K.Swarna Kumari, Copyist, Senior Civil Judge's Court, Srikalahasti, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.24 (OC)**. The individual is posted to act as Junior Assistant in Senior Civil Judge's Court, Srikalahasti, in the existing vacancy.

The post of Copyist in Senior Civil Judge's Court, Srikalahasti, is kept vacant at present.

9. Sri.G.Sreenivasulu, Copyist, Prl. District Court, Chittoor, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.25 (ST)**. The individual is transferred and posted to act as Junior Assistant in Special Judicial Magistrate of I Class, Mobile Court, Chittoor, in the existing vacancy.

The post of Copyist in Prl. District Court, Chittoor, is kept vacant at present.

10. Sri.G.Babu, Record Assistant, Senior Civil Judge's Court, Punganur, who is working on deputation in Addl. Junior Civil Judge's Court, Punganur, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.26 (OC)**. The individual is transferred and posted to act as Junior Assistant in Principal Junior Civil Judge's Court, Chittoor, in the existing vacancy, and he is deputed to work in Special Judicial Magistrate of I Class, Mobile Court, Chittoor, until further orders.

The deputation of the individual to work in Addl. Junior Civil Judge's Court, Punganur, is hereby cancelled.

The post of Record Assistant in Senior Civil Judge's Court, Punganur, is kept vacant at present.

11. Sri.K.Srinivasulu, Copyist, Senior Civil Judge's Court, Puttur, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.28 (OC)**. The individual is transferred and posted to act as Junior Assistant in Pri. Junior Civil Judge's Court, Chittoor, in the existing vacancy, and he is deputed to work in IX Addl. District Court, Chittoor, until further orders.

The post of Copyist in Senior Civil Judge's Court, Puttur, is kept vacant at present.

12. Smt.B.Bhargavi, Copyist, Additional Junior Civil Judge's Court, Puttur, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.29 (BC)**. The individual is posted to act as Junior Assistant in Senior Civil Judge's Court, Puttur, in the existing vacancy, and she is deputed to work in Addl. Junior Civil Judge's Court, Puttur, until further orders.

The post of Copyist in Additional Junior Civil Judge's Court, Puttur is kept vacant at present.

13. Sri.P.Ananda Kumar, Record Assistant, II Additional Junior Civil Judge's Court, Tirupati, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.30 (BC)**. The individual is posted to act as Junior Assistant in II Addl. Junior Civil Judge's Court, Tirupati, in the existing vacancy.

The post of Record Assistant in II Additional Junior Civil Judge's Court, Tirupati, is kept vacant at present.

14. Sri.G.Jagadeesh, Process Server, Senior Civil Judge's Court, Punganur, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.31 (OC)**. The individual is transferred and posted as Junior Assistant in Principal District Court, Chittoor, in the existing vacancy.

The post of Process Server in Senior Civil Judge's Court, Punganur, is kept vacant at present.

15. Sri.K.Gajendra, Copyist, Principal District Court, Chittoor, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.32 (OC)**. The individual is transferred and posted as Junior Assistant in Junior Civil Judge's Court, Pakala, in the existing vacancy.

The post of Copyist in Principal District Court, Chittoor, is kept vacant at present.

16. Sri.K.Jayaprada, Record Assistant, X Additional District Judge's Court, Tirupati, who is working on deputation in IV Addl. District Court Judge's, Tirupati, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.34 (OC)**. The individual is transferred and posted to act as Junior Assistant in IV Addl. District Court, Tirupati, in the existing vacancy, by cancelling her earlier deputation to work in IV Additional District Court, Tirupati.

The post of Record Assistant in X Addl. District Court, Tirupati is kept vacant at present.

17. Sri.P.Ramakrishna, Process Server, Senior Civil Judge's Court, Puttur, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.35 (BC)**. The individual is transferred and posted to act as Junior Assistant in Junior Civil Judge's Court, Nagari, in the existing vacancy.

The post of Process Server in Senior Civil Judge's Court, Puttur, is kept vacant at present.

18. Sri.B.Mahendra, Copyist, Junior Civil Judge's Court, Vayalpadu, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.36 (OC)**. The individual is posted to act as Junior Assistant in Junior Civil Judge's Court, Vayalpadu, in the existing vacancy.

The post of Copyist in Junior Civil Judge's Court, Vayalpadu is kept vacant at present.

19. Smt.V.Lakshmi Prasanthi, Copyist, Junior Civil Judge's Court, Sathyavedu, who is presently working on deputation in Prl. Junior Civil Judge's Court, Puttur, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.37 (OC)**. The individual is transferred and posted to act as Junior Assistant in III Additional District Court, Tirupati, in the existing vacancy, and she is deputed to work in X Addl. District Court, Tirupati, until further orders.

The deputation of the individual to work in Prl. Junior Civil Judge's Court, Puttur, is hereby cancelled.

The post of Copyist in Junior Civil Judge's Court, Sathyavedu, is kept vacant at present.

20. Smt.P.Reshma Begum, Record Assistant, Prl. Senior Civil Judge's Court, Madanapalle, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.38 (OC)**. The individual is transferred and posted to act as Junior Assistant in Principal Junior Civil Judge's Court, Madanapalle, in the existing vacancy.

The post of Record Assistant in Prl. Senior Civil Judge's Court, Madanapalle is kept vacant at present.

21. Sri.B.Subramanyam, Process Server, Senior Civil Judge's Court, Srikalahasti, is temporarily promoted as **Junior Assistant (Category-8) under Roster Point No.58 (ST)**. The individual is transferred and posted to act as Junior Assistant in Junior Civil Judge's Court, Sathyavedu, in the existing vacancy.

The post of Process Server in Senior Civil Judge's Court, Srikalahasti is kept vacant at present.

22. Smt.C.Jhansi, Copyist, III Additional District Judge's Court, Tirupati, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.40 (OC)**. The individual is transferred and posted to act as Junior Assistant in Prl. District Court, Chittoor, in the existing vacancy.
- The post of Copyist in III Addl. District Court, Tirupati, is kept vacant at present.
23. Sri.R.Chandraiah, Record Assistant, Prl. District Court, Chittoor, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.42 (OC)**. The individual is transferred and posted to act as Junior Assistant in I Addl. District Court, Chittoor, in the existing vacancy, and he is deputed to work in VIII Addl. District Court, Chittoor, until further orders.
- The post of Record Assistant in Prl. District Court, Chittoor, is kept vacant at present.
24. Sri.V.Siva Prasad, Senior Driver, Prl. District Court, Chittoor, who is working on deputation in III Addl. District Court, Tirupati, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.43 (BC)**. The individual is transferred and posted to act as Junior Assistant in Addl. Junior Civil Judge's Court, Srikalahasti, in the existing vacancy.
- The deputation of the individual to work in III Addl. District Court, Tirupati, is hereby cancelled.
- The post of Senior Driver in Prl. District Court, Chittoor, is kept vacant at present.
25. Sri.H.Satya Venkata Arun, Copyist, Junior Civil Judge's Court, Pakala, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.44 (OC)**. The individual is transferred and posted to act as Junior Assistant in Addl. Senior Civil Judge's Court, Tirupati, in the existing vacancy.
- The post of Copyist in Junior Civil Judge's Court, Pakala, is kept vacant at present.
26. Sri.K.Gopinath, Copyist, IV Addl. Junior Civil Judge's Court, Tirupati, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.45 (BC-A)**. The individual is transferred and posted to act as Junior Assistant in Junior Civil Judge's Court, Sathyavedu, in the existing vacancy.
- The post of Copyist in IV Addl. Junior Civil Judge's Court, Tirupati is kept vacant at present.
27. Smt.T.Chitra, Record Assistant, Senior Civil Judge's Court, Puttur, who is working on deputation in III Addl. District Judge's Court, Tirupati, temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.46 (OC)**. The individual is transferred and posted to act as Junior Assistant in Prl. Junior Civil Judge's Court, Tirupati, in the existing vacancy.
- The deputation of the individual to work in III Addl. District Judge's Court, Tirupati is hereby cancelled.
- The post of Record Assistant in Senior Civil Judge's Court, Puttur, is kept vacant at present.

28. Sri.D.Suresh Kumar, Process Server, Prl. District Court, Chittoor, who is working on deputation in IX Add. District Judge's Court, Chittoor, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.51 (OC)**. The individual is transferred and posted to act as Junior Assistant in V Addl. District Court, Tirupati, in the existing vacancy.

The deputation of the individual to work in IX Addl. District Court, Chittoor, is hereby cancelled.

The post of Process Server in Prl. District Court, Chittoor, is kept vacant at present.

29. Sri.N.Srinivasulu, Copyist, Spl. Judicial Magistrate of I Class for Excise Cases, Chittoor, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.48 (OC)**. The individual is transferred and posted to act as Junior Assistant in Senior Civil Judge's Court, Srikalahasti, in the existing vacancy.

The post of Copyist in Spl. Judicial Magistrate of I Class for Excise Cases, Chittoor, is kept vacant at present.

30. Sri.D.G.Damodaram, Copyist, Junior Civil Judge's Court, Thamballapalle, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.16 (SC)**. The individual is posted to act as Junior Assistant in Junior Civil Judge's Court, Thamballapalle, in the existing vacancy.

The post of Copyist in Junior Civil Judge's Court, Thamballapalle, is kept vacant at present.

31. Sri.V.Chiranjeevi, Copyist, II Addl. District Judge's Court, Madanapalle, who is working on deputation in Central Record Room, Prl. District Court, Chittoor, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.41 (SC)**. The individual is transferred and posted to act as Junior Assistant in IV Addl. District Court, Tirupati, in the existing vacancy.

The deputation of the individual to work in Central Record Room in Prl. District Court, Chittoor, is hereby cancelled.

The post of Copyist in II Addl. District Judge's Court, Madanapalle, is kept vacant at present.

32. Sri.K.Jagadeesh, Copyist, Addl. Senior Civil Judge's Court, Madanapalle, who is working on deputation in Principal District Court, Chittoor, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.52 (SC)**. The individual is transferred and posted to act as Junior Assistant in IV Addl. Junior Civil Judge's Court, Tirupati, in the existing vacancy.

The deputation of the individual to work in Prl. District Court, Chittoor, is hereby cancelled.

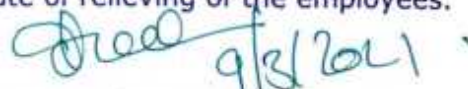
The post of Copyist in Addl. Senior Civil Judge's Court, Madanapalle, is kept vacant at present.

33. Smt.S.Hemalatha, Record Assistant, Junior Civil Judge's Court, Sathyavedu, who is working on deputation in Central Record Room, District Court, Chittoor, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.50 (OC)**. The individual is transferred and posted to act as Junior Assistant in Senior Civil Judge's Court, Palamaner, in the existing vacancy.
The deputation of the individual to work in Central Record Room in Prl. District Court, Chittoor, is hereby cancelled.
The post of Record Assistant in Junior Civil Judge's Court, Sathyavedu, is kept vacant at present.
34. Smt.N.Reeta, Record Assistant, Prl. District Court, Chittoor, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.22 (SC)**. The individual is transferred and posted to act as Junior Assistant in Prl. Senior Civil Judge's Court, Tirupati, in the existing vacancy.
The post of Record Assistant in Prl. District Court, Chittoor, is kept vacant at present.
35. Sri.C.Damodharam, Process Server, Junior Civil Judge's Court, Kuppam, is temporarily promoted **as Junior Assistant (Category-8) under Roster Point No.47 (SC)**. The individual is transferred and posted to act as Junior Assistant in Judicial Magistrate of I Class for Excise Court, Chittoor, in the existing vacancy.
The post of Process Server in Junior Civil Judge's Court, Kuppam, is kept vacant at present.

Note:

1. The concerned Officers' are requested to relieve the individuals **on or before 20.03.2021** and report compliance.
2. The process of joining and relieving shall be completed by **25.03.2021**.
3. The date of relieving and joining of the individuals shall be intimated to District Court, Chittoor.
4. The selection of the individuals by name Sri.K.Raghavendra Reddy (Examiner) and Sri.K.Srinivasulu (Copyist), Jagadeesh.K (Copyist), V.Siva Prasad (Senior Driver) and G.Jagadeesh (Process Server) to the promotion post of Junior Assistant is subject to under Rule 35 of Transitory Provision in GO.Ms.No.76 dated 15.05.2019 referred under the reference 1st cited above and they shall complete their graduation within the time stipulated in the above rule and if they fails to comply the same, they will be reverted to their previous post and if necessary by making recovery of salary which they drawn in the cadre of Junior Assistant and subject to the rule provisions.

Note:- All the above staff-members, who are under orders of transfer are hereby directed to hand-over a detailed charge-list of their respective seats in the Courts in which they are working to the substitutes/in-charge, who shall be named by the concerned Presiding Officer by virtue of an office-order and the Presiding Officer shall ensure that the relieved staff-members shall hand-over the detailed charge-list to the substitutes/in-charge with the initials of the concerned Superintendents and the said copy of the charge-list shall be forwarded to the Principal District Court, Chittoor, within one week from the date of relieving of the employees.


Principal District Judge,
Chittoor.

To
The Individuals through concerned Officers.

Copies to

1. I, VIII and IX Addl. District Judges, Chittoor.
2. II Addl. District Judge, Madanapalle.
3. III, IV, V and X Addl. District Judges, Tirupati.
4. Prl. & Addl. Senior Civil Judges, Madanapalle.
5. Prl. & Addl. Senior Civil Judges, Tirupati.
6. Addl. Senior Civil Judge, Tirupati.
7. Senior Civil Judges, Srikalahasti, Palamaner, Puttur and Punganur.
8. I Addl. Junior Civil Judge, Chittoor.
9. Special Judl. Magistrate of I Class, for Mobile Court, Chittoor.
10. Judl. Magistrate of I Class, for Excise Cases, Chittoor.
11. Prl. Junior Civil Judge, Tirupati.
12. II Addl. Junior Civil Judge, Tirupati.
13. IV Addl. Junior Civil Judge, Tirupati.
14. Prl. Junior Civil Judge, Madanapalle.
15. Prl. & Addl. Junior Civil Judges, Puttur.
16. Addl. Junior Civil Judge, Srikalahasti.
17. Addl. Junior Civil Judge, Punganur.
18. Prl. Junior Civil Judge, Piler.
19. Junior Civil Judges, Palamaner, Nagari, Pakala, Vayalpadu, Sathyavedu, Thamballapalle and Kuppam.
20. The Administrative Officer, Prl. District Court, Chittoor, to serve the copies to the staff-members working in Prl. District Court, Chittoor, after obtaining the orders from the Prl. District Judge, Chittoor.
21. The Superintendents, Accounts, Copyists, Nazarath and Records Prl. District Court, Chittoor.
22. The System Officer, District Court, Chittoor with a direction to place the order in District Court's website and the down loaded copy of order is valid for the purpose of joining and relieving of the individuals.